

ITEM NO.802

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).858/2020

RAM BILASH BHAGAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

I.A.No.145669/2023 In CrI.A. No.859/2020 (II)  
(For bail)

Date : 29-08-2023 This I.A. was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. P. Soma Sundaram, AOR (Mentioned by)

Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

I.A.No.145669/2023 In CrI.A. No.859/2020

List on 05.09.2023.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(RAM SUBHAG SINGH)  
COURT MASTER (NSH)